

Week Ending **18.09.2020**
(Week 38/20)

F. No. 296/4/2019- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi, dated the 22.09.2020

Office Memorandum

**Subject:-Weekly Report in respect of important developments in CBIC for the week –
14.09.2020 to 18.09.2020- reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –14.09.2020 to 18.09.2020.

1. Legeslative Changes:-

- Notification No. 34/2020-Cus, dated 17.09.2020 has been issued to further amend Notification No. 50/2017-Customs dated 30.06.2017 so as to reduce the Basic Customs Duty on Lentils (Mosur) for the period from 18.09.2020 to 31.10.2020.

(Sucheta Sreejesh)
Commissioner (Coord-II)

1. Chairman, CBIC
2. Member (Tax Policy)
3. Member (Customs)
4. Member (GST, CX,ST, Legal & CV)
5. Member (Investigation, IT & Taxpayer Services)
6. Member (Admn & Vigilance)

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